

# PATNA HIGH COURT

## NOTICE

**With regard to filling up of the vacancies in the cadre of District Judge (Entry Level), against 10% quota for the year 2021-22 & 2022-23 combinedly under one and same selection process.**

This is for information that the Court have been pleased to ask for willingness/ unwillingness to appear at the 13<sup>th</sup> Limited Competitive Examination from all the officers of Civil Judge (Senior Division) cadre who have completed 3 years of qualifying service in the said cadre by 31.03.2023 for consideration of their cases for out of turn promotion to the cadre of District Judge (Entry Level), against the vacancies under 10% quota for the year 2021-22 & 2022-23 combinedly under one and same selection process, except those who have since retired / compulsory retired / dismissed from service or are under recommendation of appointment on promotion as Additional District & Sessions Judge, against the vacancies under 65% quota for the year 2019-20 / 2020-21. The names of such officers are as under:-

| <b>Sl. No.</b> | <b>Name of the officer, designation and present place of posting</b>   |
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| 1.             | Sri Rakesh Kumar II, Sub Judge-cum-C.J.M., Chapra  |
| 2.             | Sri Chandra Mani Kumar, Sub Judge-cum-C.J.M., Hajipur  |
| 3.             | Sri Ashutosh Khetan, Sub Judge-cum-A.C.J.M., Patna   |
| 4.             | Sri Ram Sujan Pandey, Sub Judge- I-cum-A.C.J.M., Sheohar   |
| 5.             | Sri Jitendra Kumar- I, Sub Judge-cum-C.J.M., Kishanganj<br>(under orders of transfer & posting as Sub Judge-cum-C.J.M., Ara) |
| 6.             | Sri Ranjeet Kumar, Sub Judge-cum-C.J.M., Jehanabad   |
| 7.             | Sri Nishant Kumar Priyadarshi, Sub Judge-cum-C.J.M., Purnea  |
| 8.             | Ms. Saroj Kirti, Sub Judge-cum-C.J.M., Nawadah   |
| 9.             | Sri Randhir Kumar, Sub Judge-cum-C.J.M., Arwal   |
| 10.            | Sri Shaktidhar Bharti, Sub Judge-cum-C.J.M., Sasaram   |
| 11.            | Sri Sukul Ram, Sub Judge-cum-C.J.M., Aurangabad  |
| 12.            | Sri Deepak Kumar III, Sub Judge-cum-C.J.M., Banka  |
| 13.            | Sri Manoj Kumar V, Sub Judge-cum-C.J.M., Darbhanga   |
| 14.            | Sri Om Shankar, Sub Judge-cum-C.J.M., Khagaria<br>(under orders of transfer & posting as Sub Judge-cum-C.J.M., Kishanganj)   |

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| 15. | Sri Ajay Kumar II, Sub Judge-cum-C.J.M., Ara<br>(under orders of transfer & posting as Sub Judge-cum-C.J.M., Gopalganj)                |
| 16. | Sri Anjani Kumar Gond, Sub Judge-cum-C.J.M., Madhubani   |
| 17. | Sri Rameshwar Mishra, Sub Judge-cum-A.C.J.M., Hajipur  |
| 18. | Sri Shyamal Kumar, Sub Judge-cum-A.C.J.M., Dhamdaha  |
| 19. | Sri Aditya Pandey, Administrative Officer, Bihar Judicial Academy,<br>Patna  |
| 20. | Sri Vishal Kumar, Registrar, Real Estate Appellate Tribunal, Patna   |
| 21. | Sri Akhilesh Kumar Pandey, Sub Judge-cum-A.C.J.M., Dumraon   |
| 22. | Ms. Khushboo Srivastava, Sub Judge-cum-A.C.J.M., Munger  |
| 23. | Sri Vikash Mishra, Sub Judge-cum-A.C.J.M., Muzaffarpur (West)<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Siwan) |
| 24. | Sri Santosh Kumar- I, Sub Judge-cum-A.C.J.M., Buxar  |
| 25. | Sri Anant Kumar, Sub Judge-cum-A.C.J.M., Patna<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Gaya)                 |
| 26. | Sri Manoj Kumar VI, Sub Judge-cum-A.C.J.M., Jhanjharpur  |
| 27. | Ms. Kshiprachala Anjalee, Sub Judge-cum-A.C.J.M., Buxar.   |
| 28. | Sri Md. Inam Khan, Sub Judge-cum-A.C.J.M., Gaya  |
| 29. | Ms. Seema Kumari, Sub Judge-cum-A.C.J.M., Buxar  |
| 30. | Sri Sunil Kumar Tripathi, Sub Judge, Mahnar  |
| 31. | Sri Aadi Dev, Sub Judge-cum-A.C.J.M., Patna<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M.,<br>Darbhanga)            |
| 32. | Sri Vikash Jha, Under Secretary-cum-Deputy Legal Remembrancer, Law<br>Department, Govt. of Bihar, Patna                                |
| 33. | Sri Gautam Kumar Yadav, Under Secretary-cum-Deputy Legal<br>Remembrancer, Law Department, Govt. of Bihar, Patna                        |
| 34. | Sri Shailendra Kumar Singh, Sub Judge-cum-A.C.J.M., Araria   |
| 35. | Sri Rakesh Kumar Pandey, Sub Judge-cum-A.C.J.M., Ara<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Siwan)          |
| 36. | Sri Santosh Kumar II, Sub Judge, Simri Bakhtiyarpur  |
| 37. | Sri Sidharth Pandey, Sub Judge-cum-A.C.J.M., Sheohar   |
| 38. | Sri Kanhaiya Lal Yadav, Sub Judge-cum-A.C.J.M., Biharsharif  |
| 39. | Sri Dev Raj, Sub Judge-cum-A.C.J.M., Ballia  |
| 40. | Sri Saurav Kumar Verma, Registrar , Land Acquisition, Rehabilitation<br>and Resettlement Authority, Munger                             |
| 41. | Sri Pankaj Kumar Lal, Research Officer, Juvenile Justice Secretariat,<br>Patna High Court, Patna                                       |
| 42. | Sri Narendra Kumar Yadav, Sub Judge-cum-A.C.J.M., Vaisi  |
| 43. | Sri Md. Firoz Akram, Sub Judge-cum-A.C.J.M., Naugachia   |

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| 44. | Sri Kumar Avinash, Sub Judge-cum-A.C.J.M., Saharsa   |
| 45. | Sri Raghwendra Narayan Singh, Sub Judge-cum-A.C.J.M., Sasaram<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Munger)  |
| 46. | Sri Kumar Sudhansu, Sub Judge-cum-A.C.J.M., Areraj   |
| 47. | Sri Manoranjan Kumar Jha, Sub Judge-cum-A.C.J.M., Patna  |
| 48. | Sri Vimlendu Kumar, Sub Judge-cum-A.C.J.M., Sherghati  |
| 49. | Sri Manvendra Mishra, Sub Judge-cum-A.C.J.M., Gopalganj  |
| 50. | Sri Anand Bhushan, Sub Judge-cum-A.C.J.M., Tekari<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M.,<br>Aurangabad)       |
| 51. | Sri Kishor Kunal, Assistant Director (R & T), Bihar Judicial Academy,<br>Patna   |
| 52. | Sri Vineet Kumar Singh, Sub Judge-cum-A.C.J.M., Gopalganj  |
| 53. | Sri Atul Sinha, Sub Judge-cum-A.C.J.M., Gaya<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Jamui)                    |
| 54. | Sri Chandan Kumar, Sub Judge-cum-A.C.J.M., Nawadah   |
| 55. | Ms. Saba Alam, O.S.D. (Computerization) Patna High Court, Patna<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Patna) |
| 56. | Sri Shailendra Kumar Rai, Sub Judge-cum-A.C.J.M., Gopalganj  |
| 57. | Ms. Vibha Dwivedi, Sub Judge-cum-A.C.J.M., Bettiah   |
| 58. | Sri Rajeev Kumar Dwivedi, Sub Judge-cum-A.C.J.M., Siwan  |
| 59. | Ms. Suchitra Singh, Assistant Director (R & T), Bihar Judicial Academy,<br>Patna   |
| 60. | Sri Amit Kumar Pandey, Sub Judge-cum-A.C.J.M., Siwan   |
| 61. | Sri Dharendra Kumar Pandey, Sub Judge-cum-A.C.J.M., Nawadah  |
| 62. | Sri Umesh Rai, Sub Judge-cum-A.C.J.M., Sasaram   |
| 63. | Sri Madhwendra Singh, Sub Judge-cum-A.C.J.M., Darbhanga  |
| 64. | Sri Rohit Kumar I, Registrar, Bihar State Legal Services Authority, Patna  |
| 65. | Ms. Supriya Singh Chauhan, Sub Judge-cum-A.C.J.M., Sitamarhi   |
| 66. | Sri Harshvardhan, Sub Judge-cum-A.C.J.M., Siwan.   |
| 67. | Sri Manish Pandey, Sub Judge-cum-A.C.J.M., Siwan   |
| 68. | Sri Lakshmi Narain Tripathi, Sub Judge-cum-A.C.J.M., Motihari  |
| 69. | Sri Santosh Kumar Dubey, Sub Judge-cum-A.C.J.M., Supaul  |
| 70. | Sri Jyoti Kumar Kashyap, Sub Judge-cum-A.C.J.M., Muzaffarpur (East)  |
| 71. | Sri Sandeep Kumar, Sub Judge-cum-A.C.J.M., Bhabhua   |
| 72. | Sri Nitesh Kumar, Sub Judge-cum-A.C.J.M., Saharsa  |
| 73. | Ms. Sarika Vahalia, Sub Judge-cum-A.C.J.M., Patna  |
| 74. | Sri Amrendra Kumar, Sub Judge-cum-A.C.J.M., Jamui  |
| 75. | Sri Tej Pratap Singh, Sub Judge-cum-A.C.J.M., Katihar  |

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| 76.  | Sri Shaharyar Md. Afzal, Sub Judge-cum-A.C.J.M., Bhabhua   |
| 77.  | Sri Mithilesh Kumar, Sub Judge-I-cum-A.C.J.M., Barh  |
| 78.  | Sri Sunil Kumar Singh IV, Sub Judge-cum-A.C.J.M., Bhabhua  |
| 79.  | Sri Niraj Kumar Tyagi, Sub Judge-cum-A.C.J.M., Narkatiyaganj   |
| 80.  | Sri Amit Kumar Sharma, Sub Judge-cum-A.C.J.M., Kahalgaon   |
| 81.  | Ms. Shema Eram, Sub Judge-cum-A.C.J.M., Gaya   |
| 82.  | Sri Sitesh Kumar, Sub Judge-cum-A.C.J.M., Darbhanga  |
| 83.  | Sri Dharendra Kumar Ray, Sub Judge-cum-A.C.J.M., Siwan   |
| 84.  | Sri Tarun Kumar Jha, Sub Judge-cum-A.C.J.M., Supaul  |
| 85.  | Sri Dipanjan Mishra, Presiding Officer, Labour Court, Purnea   |
| 86.  | Sri Amit Anand, Sub Judge-cum-A.C.J.M., Benipur<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Patna)                                 |
| 87.  | Kumari Jyotsana, Sub Judge-cum-A.C.J.M., Bhabhua   |
| 88.  | Ms. Jabin Jamal, Sub Judge-cum-A.C.J.M., Patna   |
| 89.  | Sri Arun Kumar Sinha, Sub Judge-cum-A.C.J.M., Motihari   |
| 90.  | Sri Niraj Kishore Singh, Sub Judge-cum-A.C.J.M., Gaya  |
| 91.  | Sri Akhilesh Pandey, Sub Judge-cum-A.C.J.M., Katihar   |
| 92.  | Dr. Arun Tiwari, Sub Judge-cum-A.C.J.M., Siwan   |
| 93.  | Sri Bajrang Kumar Choudhary, Registrar, Bihar Land Tribunal, Patna   |
| 94.  | Sri Mukesh Kumar Mishra, Sub Judge-cum-A.C.J.M., Bikramganj  |
| 95.  | Sri Navin Kumar Dubey, Sub Judge-cum-A.C.J.M., Barsoi  |
| 96.  | Sri Vivek Kumar Singh, Sub Judge-cum-A.C.J.M., Bhagalpur   |
| 97.  | Sri Rakesh Kumar Yadav, Sub Judge-I-cum-A.C.J.M., Patna City   |
| 98.  | Sri Deep Chand Pandey, Presiding Officer, Labour Court, Chapra   |
| 99.  | Ms. Divya Jaiswal, Sub Judge-cum-A.C.J.M., Bhagalpur<br>(under orders of transfer & posting as Presiding Officer, Labour Court, Bhagalpur on deputation) |
| 100. | Sri Manish Kumar Shahi, Sub Judge-cum-A.C.J.M., Belsand  |
| 101. | Sri Rohit Srivastava, Sub Judge-cum-A.C.J.M., Kishanganj   |
| 102. | Sri Sarvesh Kumar Mishra, Sub Judge-cum-A.C.J.M., Banka  |
| 103. | Sri Arvind Kumar Gupta, Sub Judge-cum-A.C.J.M., Rosera   |
| 104. | Sri Pramod Kumar Pandey I, P.O., Labour Court, Dalmianagar, Rohtas   |
| 105. | Sri Maheshwar Dubey, Sub Judge-cum-A.C.J.M., Muzaffarpur (West)  |
| 106. | Sri Ramesh Kumar, Sub Judge-I-cum-A.C.J.M., Bhagalpur  |
| 107. | Sri Pankaj Chandra Verma, Sub Judge-cum-A.C.J.M., Biraul   |
| 108. | Ms. Ritu Kumari, Sub Judge-cum-A.C.J.M., Araria  |
| 109. | Sri Amlesh Kumar Singh, Sub Judge-cum-A.C.J.M., Patna  |
| 110. | Sri Prakash Kumar Sinha, Sub Judge-cum-A.C.J.M., Jhanjharpur   |

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| 111. | Sri Kumar Kartikey Shahi, Sub Judge-cum-A.C.J.M., Bettiah<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M.,<br>Samastipur)   |
| 112. | Sri Sunil Kumar Singh V, Sub Judge-cum-A.C.J.M., Darbhanga   |
| 113. | Sri Lalan Jee, P.O., Labour Court, Muzaffarpur   |
| 114. | Sri Himanshu Pandey, Sub Judge-cum-A.C.J.M., Madhepura   |
| 115. | Sri Pramod Kumar Pandey II, Sub Judge-cum-A.C.J.M., Biharsharif  |
| 116. | Sri Vivek Vishal, Sub Judge-cum-A.C.J.M., Nawadah  |
| 117. | Smt. Smita Gaurav, Sub Judge-cum-A.C.J.M., Sasaram   |
| 118. | Sri Rajesh Kumar IV, Sub Judge-cum-A.C.J.M., Madhepura   |
| 119. | Sri Sumit Kumar Singh I, Sub Judge-cum-A.C.J.M., Gogari  |
| 120. | Sri Ravi Pandey, Sub Judge-cum-A.C.J.M., Dalsingsarai  |
| 121. | Sri Rakesh Ranjan Singh, Sub Judge-cum-A.C.J.M., Naugachia   |
| 122. | Sri Manish Kumar I, Sub Judge-cum-A.C.J.M., Benipatti  |
| 123. | Sri Navin Kumar Srivastava, Sub Judge-I-cum-A.C.J.M., Danapur  |
| 124. | Sri Dibya Prakash, Sub Judge-cum-A.C.J.M., Lakhisarai  |
| 125. | Sri Rishi Gupta, Presiding Officer, Labour Court, Patna  |
| 126. | Sri Nagesh Pratap Singh, Sub Judge-cum-A.C.J.M., Ara<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M.,<br>Darbhanga)   |
| 127. | Sri Gorakh Nath Dubey, Sub Judge-cum-A.C.J.M., Bagaha  |
| 128. | Sri Sanjay Kumar V, Sub Judge-cum-A.C.J.M., Bikramganj   |
| 129. | Sri Vipin Lavania, Sub Judge-cum-A.C.J.M., Sasaram   |
| 130. | Sri Waseem Akram Khan, Sub Judge-cum-A.C.J.M., Poopri  |
| 131. | Ms. Kiran Chaturvedi, Sub Judge-cum-A.C.J.M., Begusarai<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M.,<br>Sasaram)  |
| 132. | Smt. Divya Mita, Sub Judge-cum-A.C.J.M., Gopalganj   |
| 133. | Sri Kavindra Kumar, Sub Judge-cum-A.C.J.M., Ara  |
| 134. | Sri Umesh Prasad, Presiding Officer, Labour Court, Motihari<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M.,<br>Bhagalpur)  |
| 135. | Sri Swarn Prabhat, O.S.D. (Presenting Officer), Patna High Court, Patna<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M.,<br>Danapur)                                  |
| 136. | Sri Prahlad Kumar, Sub Judge-cum-A.C.J.M., Patna   |
| 137. | Ms. Swati Kumari Singh, Sub Judge-cum-A.C.J.M., Samastipur<br>(under orders of transfer & posting as Legal Advisor, Bihar State<br>Housing Board, Govt. of Bihar, Patna on deputation) |
| 138. | Sri Shiv Kumar Sharma, Sub Judge-cum-A.C.J.M., Manjhaul  |

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| 139. | Sri Manish Kumar Jaiswal, Sub Judge-cum-A.C.J.M., Patna City   |
| 140. | Sri Vikram Kumar, Sub Judge-cum-A.C.J.M., Purnea   |
| 141. | Sri Dhiraj Kumar Mishra, Presiding Officer, Labour Court, Munger   |
| 142. | Ms. Divya Shekhar, Sub Judge-cum-A.C.J.M., Motihari  |
| 143. | Sri Pankaj Pandey, Sub Judge-cum-A.C.J.M., Danapur   |
| 144. | Sri Dinkar Kumar, Registrar , Land Acquisition, Rehabilitation and Resettlement Authority, Bhagalpur                         |
| 145. | Sri Anoop Singh, Sub Judge-cum-A.C.J.M., Madhubani   |
| 146. | Sri Abhishek Kumar Mishra, Sub Judge-cum-A.C.J.M., Danapur   |
| 147. | Ms. Meena Kumari, Sub Judge-cum-A.C.J.M., Motihari   |
| 148. | Sri Brajesh Kumar Tripathi, Registrar , Land Acquisition, Rehabilitation and Resettlement Authority, Saharsa                 |
| 149. | Sri Rakesh Kumar Rakesh, Sub Judge-cum-A.C.J.M., Dumraon   |
| 150. | Sri Mahendra Prasad Yadav, Sub Judge-cum-A.C.J.M., Muzaffarpur (East)  |
| 151. | Sri Shameem Raja, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Purnea                             |
| 152. | Ms. Smita Raj, Sub Judge-cum-A.C.J.M., Darbhanga   |
| 153. | Sri Sandip Patel, Sub Judge-cum-A.C.J.M., Ara  |
| 154. | Sri Saurabh Singh, Sub Judge-cum-A.C.J.M., Aurangabad  |
| 155. | Sri Ravindra Kumar, Sub Judge-cum-A.C.J.M., Bakhari  |
| 156. | Sri Dharmendra Singh, Sub Judge-cum-A.C.J.M., Samastipur   |
| 157. | Sri Amit Kumar Shukla, Sub Judge-cum-A.C.J.M., Barh  |
| 158. | Sri Deepak Kumar Yadav, Presiding Officer, Labour Court, Begusarai   |
| 159. | Sri Pushpendra Kumar Pandey, Sub Judge-cum-A.C.J.M., Jagdishpur  |
| 160. | Sri Nayan Kumar, Sub Judge-cum-A.C.J.M., Uda-Kishunganj  |
| 161. | Sri Ranjan Kumar Raina, Sub Judge-cum-A.C.J.M., Bagaha   |
| 162. | Sri Raghubir Prasad, Sub Judge-cum-A.C.J.M., Dumraon   |
| 163. | Sri Rakesh Kumar IV, Sub Judge-cum-A.C.J.M., Gopalganj   |
| 164. | Sri Brajesh Kumar, Sub Judge-cum-A.C.J.M., Bettiah<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Chapra) |
| 165. | Sri Amarjeet Kumar, Sub Judge-cum-A.C.J.M., Jehanabad  |
| 166. | Ms. Ragini Kumari, Sub Judge-cum-A.C.J.M., Birpur  |
| 167. | Sri Uma Shankar Narayan, Sub Judge-cum-A.C.J.M., Chapra  |
| 168. | Sri Arvind Kumar, Sub Judge-cum-A.C.J.M., Hilsa  |
| 169. | Sri Sonelal Rajak, Sub Judge-cum-A.C.J.M., Shahpur Patori  |
| 170. | Ms. Savita Rani, Sub Judge-cum-A.C.J.M., Ara   |
| 171. | Sri Shiv Kumar, Sub Judge-cum-A.C.J.M., Muzaffarpur (West)   |
| 172. | Sri Sushil Prasad, Sub Judge-cum-A.C.J.M., Teghra  |

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| 173. | Sri Deepak Kumar IV, Sub Judge-cum-A.C.J.M., Chapra   |
| 174. | Sri Arvind Kumar Das, Sub Judge-cum-A.C.J.M., Patna   |
| 175. | Sri Sujeet Kumar, Sub Judge-cum-A.C.J.M., Bikramganj  |
| 176. | Ms. Shefali Narayan, Sub Judge-cum-A.C.J.M., Gopalganj  |
| 177. | Sri Shambhu Das, Sub Judge-cum-A.C.J.M., Siwan  |
| 178. | Sri Ranjay Kumar, Sub Judge-cum-A.C.J.M., Sherghati   |
| 179. | Sri Manas Kumar, Sub Judge-cum-A.C.J.M., Hajipur  |
| 180. | Sri Kumar Krishna Deo, Sub Judge-cum-A.C.J.M., Masaurhi   |
| 181. | Sri Ajay Shankar Prasad, Sub Judge-I-cum-A.C.J.M., Hajipur  |
| 182. | Sri Pranav Kumar Bharti, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Darbhanga<br>(under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Bhagalpur) |
| 183. | Sri Sunil Kumar, Sub Judge-cum-A.C.J.M., Gopalganj  |
| 184. | Sri Manoj Kumar VII, Sub Judge-cum-A.C.J.M., Bhabhua  |
| 185. | Sri Lal Bahadur Prasad, Sub Judge-cum-A.C.J.M., Patna City  |

The aforementioned officers have to send their willingness / unwillingness strictly **within a fortnight** from the date of communication from this Court through the District & Sessions Judges / Authority concerned or otherwise, in the prescribed proforma annexed herewith.

The date, venue and other issues related to the 13<sup>th</sup> Limited Competitive Examination would be informed later on.

By order of the Court,

  
Registrar (Appointment)

**Patna High Court, Patna.**  
**Date : 20.05.2023**

**PROFORMA**

**APPLICATION FOR 13<sup>TH</sup> LIMITED COMPETITIVE EXAMINATION**

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| 1. | Sl. No. of the Officer<br>(as mentioned in the list of officers who are under zone of consideration for promotion) |  |
| 2. | Name of the Officer,<br>designation and present place of posting   |  |
| 3. | Father's Name  |  |
| 4. | Date of Entry in Judicial Service  |  |
| 5. | Date of promotion in Civil Judge<br>(Senior Division)  |  |
| 6. | Consent<br>(Whether willing to appear at the 13 <sup>th</sup> Limited Competitive Examination)                     |  |

***Signature of the Officer***

**Date :**

**Place :**